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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CS(OS) 558/2013, I.A. 14356/2017, I.A. 4542/2019, I.A. 14248/2019, I.A. 14675/2019 and I.A. 14676/2019</u>

TARINI MEHTA

.....Plaintiff

Through: Ms.Warish Farasat and Ms.Mreganka

Kukreja, Advocates.

Mr. Mayank Arora, Advocate.

Versus

SANJEEV CHHABRA & ORS

....Defendants

Through: Mr.Inderbir Singh Alag, Sr. Advocate

with Mr.Jagdeep Singh Lamba, Mr.Divyansh Singh, Advocates for Sanjeev Chhabra and Suman

Chhabra.

Mr.Maanish Chaudhary, Advocate for

Radha Mehta.

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+ <u>CS(OS) 3885/2014, I.A. 26111/2014 and I.A. 26112/2014</u>

SANJEEV CHHABRA & ANR

.....Plaintiffs

Through: Mr.Inderbir Singh Alag, Sr. Advocate

with Mr.Jagdeep Singh Lamba, Mr.Divyansh Singh, Advocates for Sanjeev Chhabra and Suman

Chhabra.

versus

TARINI MEHTA & ANR

....Defendants

Through: Mr.Mayank Arora, Advocate for D-1.

Mr.Maanish Chaudhary, Advocate for

Radha Mehta.





O-33

+ **CS(OS)** 103/2016

RADHA MEHTA

.....Plaintiff

Through: Mr.Maanish Chaudhary, Advocate.

versus

SANJEEV CHHABRA & ORS

....Defendants

Through: Mr.Inderbir Singh Alag, Sr. Advocate

with Mr.Jagdeep Singh Lamba, Mr.Divyansh Singh, Advocates for Sanjeev Chhabra and Suman

Chhabra.

Mr.Mayank Arora, Advocate for

Tarini Mehta.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 22.04.2025

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- 1. Learned counsel appearing on behalf of the plaintiffs submits that he has recently been furnished with the instructions to contest the matter.
- 2. Learned senior counsel appearing on behalf of the defendants, on the other hand, requests that the matter may be directed to be listed on an early date.
- 3. In view of the aforesaid, list these matters on 17.07.2025.
- 4. In the meantime, the parties shall be at liberty to complete the pleadings *qua* all pending applications, if any.

PURUSHAINDRA KUMAR KAURAV, J

APRIL 22, 2025 *Nc/sp*

Click here to check corrigendum, if any